

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24TH DAY OF APRIL, 2020 / 4TH VAISAKHA, 1942

W.P.(CRL.) NO.98 OF 2020

PETITIONER :-

AYISHA SHINAS

AGED 31 YEARS, W/O MOHAMMED SHINAS A.,

RESIDING AT ASHRAF MANZIL, PH WARD

ALAPPUZHA, NORTH S.O.

ALAPPUZHA 688 007

By Adv. P.A.AUGUSTINE

RESPONDENTS :-

1. UNION OF INDIA,

REP. BY DIRECTOR GENERAL

CENTRAL ECONOMIC INTELLIGENCE BUREAU

6TH FLOOR, 'B' WING, JANPATH BHAWAN, JANPATH

NEW DELHI - 110 001

2. JOINT SECRETARY (COFEPOSA),

GOVT. OF INDIA, DEPT. OF REVENUE

MINISTRY OF FINANCE,

6TH FLOOR, 'B' WING, JANPATH BHAWAN, JANPATH

NEW DELHI - 110 001

3. SUPERINTENDENT OF CENTRAL PRISON,  
POOJAPURA,  
THIRUVANANTHAPURAM

4. SENIOR INTELLIGENCE OFFICER  
DIRECTORATE OF REVENUE INTELLIGENCE,  
TRIVANDRUM

BY GOVT. PLEADER SRI S.MANU

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24.4.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**ORDER**

T.R.RAVI, J

The writ petition is challenging the order of detention under the COFEPOSA Act. The petitioner has moved this Court seeking temporary release of the petitioner in the light of Covid-19 threat. Petitioner submits that the Central Prison does not have the necessary facilities to safe guard the health of the persons on detention.

2. We direct the learned Government Pleader to get specific instructions on facilities available in the Central Prison for safeguarding the health of the inmates.

Post on 28.04.2020.

**DEVAN RAMACHANDRAN**

**JUDGE**

**T.R.RAVI,**

**JUDGE**

**APPENDIX**

**PETITIONER'S/ EXHIBITS:**

**EXT.P1:- TRUE COPY OF THE DETENTION ORDER DATED 31.10.2019**

**EXT.P2:-TRUE COPY OF THE GROUNDS OF APPEAL AND THE LIST OF DOCUMENTS RELIED UPON**

**EXT.P3:- TRUE COPY OF THE STATEMENT DATED 27.8.2019**

**EXT.P4:- TRUE COPY OF THE REPLY DATED 27.8.2019**

**EXT.P5:- TRUE COPY OF THE REPRESENTATION DATED 7.1.2020 MADE TO THE HON'BLE CHAIRMAN OF COFEPOSA ADVISORY BOARD**

**EXT.P6:- TRUE COPY OF THE ORDER DATED 23.1.2020**